

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1152
ANSWERED ON:13.08.2013
PUBLIC LIBRARY ACT
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of CULTURE be pleased to state:

- (a) the time since when various States have enacted the Public Library Act, State and year-wise;
- (b) whether the Government considers it a national duty to propagate the idea of such enactment to the remaining States;
- (c) if so, the details thereof; and
- (d) the steps taken to introduce an integrated public library system across the country?

Answer

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

(a) Name of the States and year of passing of Library legislation are given below:-

Tamil Nadu-1948 Odisha- 2000

Andhra Pradesh-1960 Gujarat- 2001

Karnataka- 1965 Uttaranchal- 2005

Maharashtra- 1967 Rajasthan- 2006

West Bengal- 1979 Uttar Pradesh- 2006

Manipur- 1988 Lakshadweep- 2007

Haryana- 1989 Bihar- 2008

Kerala- 1989 Chattisgarh- 2009

Mizoram- 1993 Arunachal Pradesh-2009

Goa- 1993

(b), (c) & (d): State Governments are pursued for enactment of Public Library Acts through Raja Rammohun Roy Library Foundation which is the nodal agency of Ministry of Culture, Government of India for development of Public Library System and services in the Country.

The Government of India has constituted a High Level Committee, i.e. National Mission on Libraries for preparing long term plans and

strategies for development of the library sector, including conceptualization and approval of projects and preparation of a 'National policy on Library and Information Systems for India', interacting with State Governments on all library matters, especially on public library matters, cutting standards, including quality standards for library collections, services, technical work and infrastructure, and devising in-built mechanisms to ensure compliance for all types of libraries etc.

The Raja Rammohun Roy Library Foundation works for development of Public Library System and services in the country and implements Schemes in collaboration with Central/State Governments/U.T. Administrations.